Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I A- No. 190 of 2011 in
DFR- 845 of 2011

Dated :26th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North –Eastern Electricity Supply Co. of Orissa Ltd. … Appellant(s)

Versus

O.E.R.C. & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Buddy A. Ranganadhan &**
Mr. Hasan Murtaza

ORDER

I.A- No. 190 of 2011
(Condone Delay Application)

Issue notice to the Respondents returnable on 21.09.2011. Dasti service is permitted.

Post the matter on ***21.09.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS